

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) The results of the basin-wise water quality monitoring in some of the major rivers are already available;

(b) The study for the Yamuna river basin was started in 1977 and in subsequent years studies were taken up in other rivers;

(c) The studies for determination of river water quality include the following parameters : Biochemical Oxygen Demand, Dissolved Oxygen, Suspended Solids and Total Coliform.

New Forest Policy

5085. SHRI AMARSINH RATHAWA :
SHRI CHINTAMANI JENA :
SHRI LAKSHMAN MALLICK :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government have evolved a new Forest Policy in the country;

(b) if so, the details thereof ?

(c) the steps taken for the implementation of the policy; and

(d) whether any special attention is being given to the rural and tribal areas of the country for the implementation of the policy ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) to (d) Revision of the National Forest Policy is under the consideration of Government.

Listing of closely held companies with Stock Exchanges

5086. SHRI SANAT KUMAR MANDAL : Will the Minister of FINANCE be pleased to state :

(a) the reasons why the closely held companies avoid getting themselves listed on

the Stock Exchanges and its impact on the stock market;

(b) the names of the closely held companies and their links with the large industrial houses which have not so far got themselves listed on the Stock Exchanges; and

(c) the action Government propose to take in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) There is no statutory requirement that closely-held companies must get their shares listed on a recognised stock exchange. Thus listing is a matter of choice unless specifically directed by the Government otherwise, and there is no avoidance as such.

(b) Government does not maintain such particulars.

(c) Does not arise.

Issue of secondary market by NTPC bonds

5087. SHRI H. B. PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether the National Thermal Power Corporation has decided to issue second series of public bonds, involving across the counter sale and purchases through the banking systems; and

(b) if so, the details regarding the scheme in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) No, Sir.

(b) Does not arise.

Relation between money in circulation and gross national product

5088. SHRI JAGANNATH PATTNAIK : Will the Minister of FINANCE be pleased to state :